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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/82/2016
NAME OF THE PETITIONER(S) : N. Ramachandran
NAME OF THE RESPONDENT(S) : Buildart Safety Glass Private Limited & 6 others
UNDER SECTION : 397/398 of companies act 1956

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1	SUMZT ANARWAL For KSR & CO.	For Petitioner	S. Anant
2	R. Prithviraj Pandian FOR R. VENKATAVARADAN	counsel for R 2	Prithviraj

ORDER

Counsel representing both the parties are present. Both the counsel stated that the settlement talks between the parties have failed and prayed time for submitting arguments. Time extended at request. Put up on 24.08.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)

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